## <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017 APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017

# Dated: 14<sup>th</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

# APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017

<u>In the matter of:</u> Ambuja Cement Ltd. Vs.			Appellant(s)	
Jaipur Vidyut Vitran Nigam Ltd. & Ors.			Respondent(s)	
Counsel for the Appellant(s) :	Mr. P. N. Bhandari			
Counsel for the Respondent(s) :	Mr. M. G. Ramachandran Ms. Poorva Saigal Ms. Ranjitha Ramachandra	In for R-	-1 to 3	
	Mr. R. K. Mehta Ms. Himanshi Andley for R-	-4		
APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017				
In the matter of: J. K. Cement Works Vs.	0.0		Appellant(s)	
Jaipur Vidyut Vitran Nigam Ltd. & Ors.			Respondent(s)	

Counsel for the Appellant(s)	:	Mr. P. N. Bhandari
Counsel for the Respondent(s)	:	Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran for R-1 to 3
		Mr. R. K. Mehta

Ms. Himanshi Andley for R-4

## <u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for further hearing on <u>11.01.2018.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd